

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/1423/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the th 26 February, 2024.

Sub:- **Restricted holiday and Casual leave.**

Ref:- Your letter No.DJN/1305 dated 22.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **Restricted holiday on 26.02.2024 and casual leave on 27.02.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 23.02.2024 till the morning of 28.02.2024.** The Addl. District & Sessions Judge, No. 2, Nagaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/1424/A, dated , 26-02-2024
Copy to:.

✓ 1. The Project Manager, Gauhati High Court.

S.P.2
JT. REGISTRAR (VIGILANCE)